

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 167 of 2013**

**Dated : 3<sup>rd</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Power Grid Corporation of India Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Badhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-7  
Ms. Swapna Seshadri for R-12 to R-16

**ORDER**

We have heard the learned counsel for the parties.

**Judgment is Reserved.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**